

**GOVERNMENT OF INDIA
POWER
LOK SABHA**

UNSTARRED QUESTION NO:3259
ANSWERED ON:13.12.2012
SHARING OF POSTS IN BBMB
Meghwal Shri Bharat Ram

Will the Minister of POWER be pleased to state:

- (a) whether a reference has been made to the Union Government under Rule 7 of Bhakra Beas Management Board (BBMB) Rules, 1974 for sharing of the posts in BBMB between Beas project and Bhakra Complex;
- (b) if so, the details thereof and the reaction of the Government thereto; and
- (c) the time by which a decision is likely to be taken in the case?

Answer

THE MINISTER OF STATE (INDEPENDENT CHARGE) OF THE MINISTRY OF POWER (SHRI JYOTIRADITYA M. SCINDIA)

(a) to (c) : Yes, Madam. Additional information on State-wise share of Capital Cost, Operation & Maintenance Cost, benefits and strength of Staff in Bhakra and Beas projects was sought from Bhakra Beas Management Board (BBMB) for taking a view in the matter. The BBMB has recently furnished the additional information which is under examination by the Government.